

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008 (Pt.)/ 1215 /A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 19th February, 2021

Sub:- Station leave permission

Ref:- Letter dated 19.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 19.02.2021 till 20.02.2021, has been granted. Shri Tadu Tamang, Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, will look after the duties of the Registrar in addition to his normal duties during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/1216/A, dated 19.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rajen